

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 901/Confdl./2023 Bilaspur, dated the 10/05/2023
II-15-2/2005 (Part-III)

Copy of Order No. 5904/1616/XXI-B/C.G./2023 dated 10.05.2023 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

Copy forwarded to: -


1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
9. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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14. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. (i) Smt. Kirti Lakra, Additional District & Sessions Judge, Fast Track Special Court (POCSO), Baloda-Bazar *for information and compliance. She is directed to make over charge of her present post after the National Lok Adalat scheduled to be held on 13.05.2023 and join at her new place of posting **on or before 17.05.2023** and send her handing and taking over charge reports to this Registry.*
(ii) Smt. Satyabhama Ajay Dubey, I Additional District & Sessions Judge, Rajnandgaon *for information.*
21. District & Sessions Judge, Baloda-Bazar for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same **on or before 17.05.2023** under intimation to this Registry. He is also requested to send immediately the handing over charge reports of transferred Officer to this Registry.
22. District & Sessions Judge, Balod/Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance/D.E. (Appeal)), High Court of Chhattisgarh, Bilaspur for information.
25. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.

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28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (Confidential/ Checker/ Civil/ Central Filing/ D.E. / S. & A.), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/ o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL
10.05.2023

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.)**

10 MAY 2023

ORDER

Raipur, dated .05.2023

F. No. 5904/1616/XXI-B/C.G./2023, the State Government, in compliance of Memo No. 897/Confdl./2023/ II-15-2/2005 (Pt.III), Bilaspur, dated 8th May, 2023 of Hon'ble High Court of Chhattisgarh, hereby, cancels this department's order no. 5495/1453/XXI-B/C.G./2023, dated 28.04.2023 with respect to posting of Smt. Satyabhama Ajay Dubey, 1 Additional District & Sessions Judge, Rajnandgaon as Judge, Family Court, Mungeli;

and in exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), by withdrawing the services of the following member of Higher Judicial Service specified in column (2) of the Schedule below, appoints her as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date she assumes charge of her office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Smt. Kirti Lakra, Additional District and Sessions Judge, Fast Track Special Court (POCSO), Baloda-Bazar	Judge, Family Court, Mungeli

आदेश

रायपुर, दिनांक .05.2023

क. /1616/21-ब/छ.ग./2023, राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, बिलासपुर के ज्ञापन क्रमांक 897/Confdl./2023/ II-15-2/2005 (Pt.III), Bilaspur, dated 8th May, 2023 के अनुपालन में विधि विभाग के आदेश क्रमांक 5495/1453/21-ब/दिनांक 28.04.2023 के द्वारा श्रीमती सत्यभामा अजय दुबे, प्रथम अतिरिक्त जिला एवं सत्र न्यायाधीश, राजनांदगांव को कुटुंब न्यायालय, मुंगेली के न्यायाधीश पद पर नियुक्त किये जाने के संबंध में निरस्त करता है.

तथा कुटुंब न्यायालय अधिनियम, 1984 (क्रमांक 66 सन् 1984) की धारा-4 की उप-धारा (1) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, नीचे दी गई अनुसूची की कण्डिका (2) में उल्लेखित, निम्नलिखित उच्चतर न्यायिक सेवा के सदस्य की सेवाएं वापस लेते

हुए उनके अनुसूची के काण्डका (3) में दर्शित अनुसार न्यायाधीश, कुटुम्ब न्यायालय के पद पर उनके पदभार ग्रहण करने के दिनांक से नियुक्त करता है, अर्थात्:-

स. क.	वर्तमान पदस्थापना के स्थान के साथ न्यायाधीश का नाम	न्यायालय का नाम
(1)	(2)	(3)
1	श्रीमती कीर्ति लकड़ा, अतिरिक्त जिला एवं सत्र न्यायाधीश, फास्ट ट्रेक स्पेशल कोर्ट (पॉक्सो) बलौदा बाजार	न्यायाधीश, कुटुम्ब न्यायालय, मुंगेली

By order and in the name of the
Governor of Chhattisgarh,

Sd -

(Ram Kumar Tiwari)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. 5905 /164XXI-B/C.G./2023

Raipur, dated 05.2023

Copy forwarded to,-

10 MAY 2023

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 897/Confdl./2023/ II-15-2/2005 (Pt.III), Bilaspur, dated 8th May, 2023,
2. Accountant General, Chhattisgarh, Raipur,
3. District & Sessions Judge, Mungeli, Baloda-bazar,
4. Smt. Satyabhama Ajay Dubey, I Additional District and Sessions Judge, Rajnandgaon,
5. Smt. Kirti Lakra, Additional District and Sessions Judge, Fast Track Special Court (POCSO), Baloda-Bazar
6. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
7. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur. C.G. for publication in the forthcoming Gazettes (Extra Ordinary).

for information and necessary action.

10.5.2023

(Anil Kumar Pandey)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

For
Governer
11/05/2023